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Title : Introduction of the Girl Child (Welfare) Bill, 2006.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to move for leave to introduce a Bill to provide for welfare measures for the girl child and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for welfare measures for the girl child and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE : Sir, I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section -2, dated 14.08.2006

** Introduced with the Recommendation of the President.